

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1439  
ANSWERED ON:18.07.2014  
DEVELOPMENT OF TRIBAL AREAS  
Nayak Shri B.V.;Ranjan (Pappu Yadav) Shri Rajesh

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government has received proposals from various States regarding allocation of more funds of the development of tribal areas in their respective States;
- (b) if so, the details thereof, State/UT-wise; and
- (c) the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (c): Ministry of Tribal Affairs implements various Central Sector and Centrally Sponsored Schemes besides two special Area Programmes under Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and grants under Article 275(1) of the Constitution for the development of tribal people in the country. Submission of proposals by the State Governments seeking grants under the ongoing schemes / programmes is a recurring phenomenon. During the current financial year, the Ministry has so far received proposals from some of the States. The proposals received from the State Governments are considered by the Ministry for release of funds in accordance with the guidelines / norms stipulated for the same subject to availability of funds allocated under the Schemes / Programmes. This Ministry has already constituted a Project Appraisal Committee under the Chairmanship of Secretary (TA) with State Government representative for consideration and approval of the proposals received from the States.